

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: SEPTEMBER 26,2018**

**No. 3180 /Admin. (Services)/2018**

Pursuant to Government Office Memo No. 1451/VII-Nyaya-1-2018-08(Pra)/ 2008 T.C. Dated 25.09.2018, Sri **Avanish Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra is appointed as Deputy Director, Judicial Training & Research Institute, U.P., Lucknow on deputation basis.

**BY ORDER OF THE COURT**

**Sd/-**

**(MOHD. FAIZ ALAM KHAN )  
REGISTRAR GENERAL**

**No. 608/Admin. (Services)/2018 Dated: Allahabad : September 26, 2018**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
4. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officer mentioned above shall handover charge of his present post and shall proceed to take over charge of his new posting immediately.

The Certificates of handing and taking over charge may please sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

7. Sri Avanish Kumar, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Section Officer (Admin.A-3), Section, High Court, Allahabad.
14. The Section Officer (Confidential-B) Section, High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(ATUL SRIVASTAVA)  
JOINT REGISTRAR (J) (SERVICES)**